

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.4430/2021
(S.W.P. No.1575/2008)

Tuesday, this the 18thday of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. TarunShridhar, Member (A)**

RohitChowdhary s/o late Sh. Om Parkash
r/oVIII. Karalian, Samba, age 19 years

..Applicant
(*Nemo* for applicant)

VERSUS

1. State through Commissioner/Secretary,
Health, Civil Secretariat, Jammu
2. Deputy Commissioner, Samba

..Respondents
(Mr. SudeshMagotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicant states that his father was working as Block Health Worker (BHW). He died in the year 2001 while in service and at a time when he was minor and though himself and his mother approached the respondents repeatedly with a request to extend him, the benefit of appointment on compassionate

grounds, no steps were taken whatever. He filed SWP No.1575/2008 before the Hon'ble High Court of Jammu & Kashmir, with a prayer to direct the respondents to issue appointment/engagement order in terms of SRO No.43.



2. The record discloses that the respondents did not file any counter affidavit.
3. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.4430/2021.
4. Today, there is no representation for the applicant. We perused the record and heard Mr. Sudesh Magotra, learned Deputy Advocate General.
5. The applicant seeks the benefit of compassionate appointment. The death of his father took place way back in the year 2001, whereas the SWP was filed in the year 2008. It is not known as to whether there exists any scheme extending such benefit after long gap. Be that as it may, in case the respondents did not pass any orders on the application of the applicant, they shall dispose of the same, within two months from the date of

receipt of a copy of this order and then communicate the same to the applicant. There shall be no order as to costs.



(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 18, 2021
/sunil/rk/sd/